

**F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66**

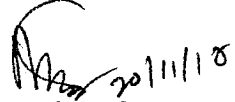
Dated: 20.11.2017

ORDER NO. 162 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. **150/2017 for CESTAT Delhi** to the extent indicated below:-

On 20.11.2017 at 02.30 P.M. Hon'ble Justice Dr. Satish Chandra, President will hear Single Member cases as notified.

By Order


(Mohinder Singh)
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar